

**REPORTS OF THE COMMITTEE
ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

SECOND LOK SABHA

Sixty Ninth Report



**LOK SABHA SECRETARIAT
NEW DELHI**

1960

Price 0.20 nP.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Sixty-ninth Report
(SECOND LOK SABHA)

On behalf of the Committee on Private Members' Bills and Resolutions, I, having been authorised by the Committee, present on their behalf, this their Sixty-ninth Report.

2. The Committee met on the 29th August, 1960 to consider allotment of time to the Resolutions set down in the List of Business for Saturday, the 3rd September, 1960.

3. The Members whose resolutions had been included in the List of Business for the 3rd September, 1960 had been invited to present their views on the resolutions before the Committee. Sarvashri Shamrao Vishnu Parulekar and B.C. Kamble and Shrimati Parvathi N. Krishnan attended the sitting.

4. The Committee recommend the allocation of time as follows:-

(1) Resolution regarding Target of Shipping.	2 hours
(2) Resolution regarding Nationalisation of coal Mines.	2 hours
(3) Resolution regarding Nucleus Co-operative Farming Societies.	2 hours
✓ (4) Resolution regarding Nationalisation of Film Industry.	1½ hours
(5) Resolution regarding Funds of Missionary Societies.	2 hours
(6) Resolution regarding Property statements of Members of Lok Sabha.	2½ hours

NEW DELHI,

AMAR SINGH SAIGAL

The 30th August, 1960
Bhadra 8, 1882 (Saka)